

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.12.2018 (Thursday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 06 of 2018	K. J. Paul & Ors. Vs. Seaqueen Builders Pvt. Ltd. & Ors.	Biju P Raman	Jayant Mehta Anirudh Wadhwa R. Venkatarardan Abhishek

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	VivekSibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
3.	Comp. App. (AT) No. 194 of 2018	Vis-Ram Financial Services Pvt. Ltd Vs. Pioneer Distilleries Ltd. & 2 Ors.	Arnav Dash	Y. Suryanarayana -R2
4.	Comp. App. (AT) No. 222 of 2018	Smiti Golyan & Ors. Vs. Nulon India Ltd. &Ors.	Ranjana Roy Gawai	Sarwar Raza
5.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
6.	Comp. App. (AT) No. 348 of 2018	Metmin Investments Holdings Ltd. Vs. Rinac India Ltd. & Anr.	Sahil Narang	Balaji Srinivasan

For Hearing

7.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar-R& R2
8.	Comp. App. (AT) No. 216 of 2018	Kanodia Knits Pvt. Ltd. Vs. Registrar of Companies	Abhishek Anand	Shankh Sen Gupta
9.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	AnirudhWadhwa	Sumesh Dhawan

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By Order
-sd/-

Registrar